GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2148
ANSWERED ON:09.03.2011
COLLECTION OF USER DEVELOPMENT FEE
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Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of User Development Fee collected from passengers in domestic and international air routes at the four international airports of Bangaluru, Hyderabad, Delhi and Mumbai;
- (b) the criteria followed in levying the fee;
- (c) whether the fee collected from the above four airports are not uniform;
- (d) if so, the reason therefor;
- (e) whether the Government proposes to further increase this fee; and
- (f) if so, the details thereof?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a): User Development Fee (UDF) is collected from embarking domestic and International passengers at Bengaluru International Airport, Devanahalli @ Rs.260/- per departing domestic passenger and @ Rs.1070/- per international passenger and at Rajiv Gandhi International Airport, Shamshabad, Hyderabad @ Rs.430/- per departing domestic passenger and Rs.1700/- per departing international passenger (exclusive of service tax if any).

There is no UDF being colleted at IGI Airport, New Delhi and CSI Airport, Mumbai. However, Development Fee (DF) @ Rs. 200/- per departing domestic passenger and @ Rs. 1300/- per departing international passenger at IGI airport, Delhi and @ Rs. 100/- per departing domestic passenger and @ Rs. 600/- per departing international passenger, inclusive of all applicable taxes at CSI airport, Mumbai is being collected.

- (b) UDF is a revenue enhancing measure to ensure economic viability of airport operations and in case of major airports is approved by Airports Economic Regulatory Authority (AERA) so as to ensure that the airport operator gets a fair return on the Regulatory Asset Base. However, DF is a pre-funding mechanism for the project and is approved by AERA in case of major airports in case of their inability to finance the project through other options.
- (c) & (d) Yes, Madam. The UDF and the DF in respect of the airports is levied on a case to case basis as per the above mentioned criteria.
- (e) & (f) There is no proposal for increase in UDF at Bangalore and Hyderabad Airport. However, the proposal for review of DF at IGI Airport, New Delhi and CSIA Airport Mumbai has recently been received by AERA.